

Most Urgent/Out at Once

**OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE-CUM-SPECIAL
JUDGE (PC ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI
Office of the Chairman: Election Committee (CDCBA Election – 2024), RADCC, Delhi**

NOTICE

In terms of the decision taken by the Election Committee for Central Delhi Court Bar Association, Rouse Avenue Court Complex, New Delhi and considering the fact regarding scrutiny of the form under objections, it is hereby notified that the final list of eligible members of Central Delhi Court Bar Association, RACC, New Delhi shall now be notified on 13.11.2024.



(Anil Antil)

**Chairperson, Elections Committee,
Central Delhi Court Bar Association,
Spl. Judge (PC Act) (CBI)
RADCC, New Delhi**

RE 05:15 P.M

No. 12542-348-D /EC/CDCBA/2024

Dated. 08/11/2024

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. PS to Ld. Principal District & Sessions Judge (HQ), THC, Delhi.
3. PS to Ld. Principal District & Sessions Judge-cum-Special Judge, PC Act, CBI, RADCC, New Delhi.
4. Sh. Jatan Singh, Chairman, Ad-hoc Committee constituted by Hon'ble High Court of Delhi, New Delhi.
5. In-Charge, R&I and Care Taking Branch, RADCC, New Delhi with the request to display the present Notice on all the Notice Boards at RADCC, New Delhi.
6. The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with the directions to upload the Notice on the official website of Delhi District Courts.



**Chairperson, Elections Committee,
Central Delhi Court Bar Association,
Spl. Judge (PC Act) (CBI)
RACC, New Delhi**